

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.4 – IA/545(AHM)2024
In
C.P.(IB)/141(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Indian Bank(Ersthwhile Allahabad Bank)
V/s
DCOM Systems Ltd

.....Applicant

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Sumit Parikh, Advocate
For the Respondent :

ORDER

IA/545(AHM)2024

This is an application filed by the RP for placing on record the report of the Re-Constituted the Committee of Creditors and Modified list of Creditor dated 30.03.2024 in the matter of M/s. Dcom Systems Limited. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/545(AHM)2024** stands disposed of.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)